

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO 4157**  
TO BE ANSWERED ON 22.03.2021

**SPECIAL PACKAGE TO ADIVASI**

4157. SHRI MAHESH SAHOO:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that 37 per cent of population in Palhada and Kalahandi districts of Odisha belongs to Adivasi community;
- (b) the details of the plan of the Government for social and economic development of these people;
- (c) whether the Government is considering any special package for the economic development of these people; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a): As per census, 2011 the percentage of population of Scheduled Tribes (STs) in Palalahada (Palhada) sub-district in Anugul district of Odisha is 47.97 % and percentage of population of Scheduled Tribes (STs) in Kalahandi district of Odisha, is 28.50%.

(b) : Government is implementing Tribal Sub-Plan (TSP) / Schedule Tribe Component (STC) for overall development of tribal people across the country. Besides, Ministry of Tribal Affairs, 40 Central Ministries / Departments have been obligated by NITI Aayog for earmarking certain percentage of their total Scheme allocation every year as STC funds for tribal development. STC funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes across the country including Odisha. Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. A list of schemes/ programmes being implemented by Ministry of Tribal Affairs for the welfare of the tribal people in the country is placed at **Annexure**.

State Governments also earmark funds under Tribal Sub Plan (TSP) in proportion to ST population (Census 2011) in the State with respect to total State Plan.

(c) to (d): The State Government of Odisha has constituted 2 agencies i.e. Kutia Kandha Development Agency at Lanjigarh and Paudi Bhuyan Development Agency at Jamardihi under the Conservation-cum- Development (CCD) plan of the Scheme of Development of Particularly Vulnerable Tribal Groups for focused development of the vulnerable tribal groups belonging to Kutia Kandha PVTG (Kalahandi district) and Paudi Bhuyan PVTG ( Palhada sub-division of Angul district).

During 2020-21 an amount of Rs.1202.00 lakh has been released to the State Government of Odisha for the implementation of various activities which are intended to benefit PVTG tribal communities including the population in Palhada and Kalahandi districts of Odisha. An amount of Rs. 3457.48 Crore in 2019-20 and Rs. 3465.58 Crore in 2020-21(till 16.03.2021) has been released for the benefit of tribal communities in the State of Odisha (including Palhada Sub-district and Kalahandi district) under various schemes of central Ministries/Departments under Scheduled Tribe Component (STC).

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4157 for 22.03.2021 by SHRI MAHESH SAHOO regarding "Special Package To Adivasi"

**List of Schemes and Programmes of Ministry of Tribal Affairs**

S.No.	Name of the Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS)
2	Grants-in-aid under Article 275(1) of the Constitution
3	Pre-Matric Scholarship for needy Scheduled Tribe Students studying in Classes IX & X
4	Post - Matric Scholarship Scheme (PMS)
5	National Fellowship and Scholarship for Higher Education of ST Students
	I. National Fellowship for ST Students
	II. Scholarship Scheme (Top Class Education) for ST Students
6	National Overseas Scholarship Scheme for Higher Studies Abroad
7	Minimum Support Price for Minor Forest Produce (MSP for MFP)
8	Eklavya Model Residential School (EMRS)
9	Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes.
10	Support to Tribal Research Institutes
11	Scheme for Development of Particularly Vulnerable Tribal Groups (PVTGs)
12	Tribal Festival, Research, information and Mass Education
13	Equity Support to National Scheduled Tribes Finance and Development Corporation(NSTFDC)/ State Scheduled Tribes Finance and Development Corporations(STFDCs)
14	Institutional Support for Marketing and Development of Tribal Products (TRIFED etc.)

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